

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 429**  
**Contempt Petition /41/ND/2023 IN**  
**IB/1651/ND/2018**

**IN THE MATTER OF:**

M/s P.K Enterprises	...	Applicant
Versus		
M/s Four Fresh Retail Pvt Ltd	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 10.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Arti Baluja  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **09.05.2024**.

**Sd/-**  
**(Court Officer)**